| | Annexure – 4 Name of the corporate debtor: Zenica Performance Cars Private Limited; Date of commencement of CIRP: 22.03.2021 (Order served to IRP dated 24.03.2021); List of creditors as on:21.12.2024 | | | | | | | | | | | | | |
|-------|--|---------------------------|----------------|--------------------------|---------------------------|--------------------------------|---------------------------|-----------------------------|-----------|--|-----------------------------|---------------------------------------|-----------------|--|
| | List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in INR) | | | | | | | | | | | | | |
| S.No. | Name of creditor | Details of claim received | | | Details of claim admitted | | | | Amount of | f Amount of any t mutual dues, that | | Amount of claim under verification | Remarks, if any | |
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | claim | may beset- off | of chain not admitted | | | |
| | | | | | | NA | | • | | | | | 1 | |